

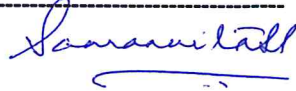

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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.99/2017	-	For hearing	241/ 242	H. Anantha Krishna Rao Vs Dust Control & Ventilation Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.)	SAMANVITA S. SHETTY 9742273992	RESPONDENTS 1-5	
2.)	Perikal .K. Ajim 9341210037	Rehhanar	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. He has filed objections to the memo filed by the Petitioner. For Hearing list it for 18.01.2018.


Member (T)


Member (J)